

**Mr. Speaker:** That is only a reflection. That is not a question to be put.

**Shri Venkatasubbaiah:** In the statement it has been stated that:

"The construction of inter-State links and development of regional grids have also been approved to enable transfer of surplus power being made to deficit areas."

In view of the statement made by the hon. Minister that there is scarcity of power in Andhra Pradesh, may I know whether any arrangement has been made to transfer the surplus power to the deficit area of Andhra Pradesh at the moment, till the gas turbines are received.

**Shri Alagesan:** We are making arrangements to have a grid established for the States of Andhra Pradesh, Madras, Mysore and Kerala.

**Mr. Speaker:** Next question.

Some Hon. Members rose—

**Shri Warrior:** May I ask for one general information?

**Shri Hem Barua:** May I make a humble submission?

**Mr. Speaker:** I find that after I have allowed about ten supplementary questions, there are still about a dozen hon. Members who want to ask supplementary questions.

**Shri Warrior:** I want to ask a general question, not any particular question. All the questions that have been so far asked have been relating to particular States. But I want to ask a general question seeking some general information.

**Mr. Speaker:** I have allowed already about ten questions, and I cannot spend more time on one particular question.

**Shri Hem Barua:** I do not want to put a question, but I want to make a humble submission to you.

When I put my question earlier, I said that there were three power

schemes. The hon. Minister has admitted that there are two power schemes in the private sector. I wanted to know whether these private enterprises would be allowed to arrange foreign finances on their own or not. The hon. Minister has not replied to that point.

**Mr. Speaker:** That question was answered long ago.

**Shri Alagesan:** I replied that each question will be considered on its own merits.

#### Primary Health Centres

\*803. **Shri P. R. Chakraverti:** Will the Minister of Health be pleased to state:

(a) whether it is the accepted policy of the Government to open primary Health Centres in each Community Development Block area;

(b) the progress so far achieved in reaching the target; and

(c) whether Government propose to extend the facilities to the Village Panchayat level?

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** (a) Yes, Sir

(b) A statement is laid on the Table of the House. [See Appendix II, annexure No. 58].

(c) No.

**Shri P. R. Chakraverti:** Do Government feel it expedient to start a maternity centre at the village panchayat level?

**Dr. D. S. Raju:** No, it is not possible to start it at the panchayat level.

**Shri Bhagwat Jha Azad:** May I know by what time, according to the phased programme, if any, that the Ministry has, the blocks will be covered by such health centres?

**Dr. D. S. Raju:** By the end of the Third Plan, we hope to provide the

staff and the equipment for all the primary health centres.

**Shri D. C. Sharma:** May I know whether these primary health centres will be linked up with some hospitals at the block samiti level or at the district level, to provide medical aid in difficult cases?

**Dr. D. S. Raju:** Yes, they will be linked up.

**Shri Man Singh F. Patel:** In the First Five Year Plan, certain existing dispensaries were converted to primary health centres. May I know what the policy of Government is regarding the transfer of such primary health centres as recommended by the BDC committee and the State committee, to be located at new places?

**The Minister of Health (Dr. Sushila Nayar):** The new health centres are being opened at each block level. Wherever there is duplication, the State Governments are reorganising and dispersing the facilities. But I must say that each of the present health centres is supposed to serve a population of 66,000 people scattered in any area up to a hundred villages. It is physically impossible for them to give good service to such a vast area. Therefore, some of the existing dispensaries at the moment are taking off some of the load that is now being borne by these health centres.

**Shri Hem Raj:** How many sub-units are located in each primary health centre?

**Dr. D. S. Raju:** There are three subsidiary centres for each unit.

**श्री भक्त दर्शन :** श्रीमन्, इस समय सारे देश में कितने कम्युनिटी डेवलपमेंट ब्लाक्स हैं और यह प्राइमरी हेल्थ सेंटर अब तक कितने ब्लाक्स में खुले चुके हैं ?

**Dr. D. S. Raju:** The whole country has been delimited to about 5,000 community development blocks and the number of primary health centres opened till the end of March 1962 is about 3,050.

**श्री व्. बि. मेहरोत्रा :** क्या मंत्री महोदय यह बतलाने का कृपा करेंगे कि हेल्थ सेंटरों में जो मिडवाइफ्स रखी हैं उन को गांव गांव में पहुंचने की आवश्यकता पड़ती है तो उनको कोई साध में जाने वाले सहायक भ्राप दे सकेंगे ?

**श्री सुशीला नायर :** श्रीमन्, इस वक्त जो प्राइमरी हेल्थ सेंटरों का स्टाफ है उस में मिडवाइफ्स हैं और उन के कुछ थोड़े से सहायक हैं। अब हर एक हेल्थ सेंटर का पैटन एक जैसा नहीं है और इस वक्त स्टाफ की शॉर्टेज भी बहुत है। ट्रेड स्टाफ जितना सैंकशंड है उतना भी वहां पर मौजूद नहीं है। जितने सम्भव हो सकते हैं उतने यह लोग अपने गांव में बाहर जाते हैं लेकिन कई जगह पर नहीं भी पहुंच पाते हैं।

**Shrimati Sarojini Mahishi:** May I know the reasons for the delay in starting or opening the new health centres, even though a year or two have elapsed since the sanction of the centres in some of the blocks?

**Dr. Sushila Nayar:** The progress has been quite rapid. As a matter of fact, in the First Plan, there were only about 70 health centres opened, in the Second Plan period, more than 2,000 have been opened. It is possible that in some cases there might have been some delays and the reasons therefor are difficulties on the part of State Governments to find personnel in many cases.

**Shri A. V. Raghavan:** In starting new primary health centres, will the need of the hilly tracts be given any priority?

**Dr. Sushila Nayar:** The hilly tracts are receiving all the priority that is possible at the moment.

**Shri Warrior:** May I know whether there is actually any dearth of qualified personnel for all these centres, and if so, what steps have Government taken to fill the gap?

**Dr. Sushila Nayar:** There is dearth to the extent that about 20 per cent

of these centres are without qualified doctors in some of the States. The steps taken are well known: the number of medical colleges has been increased and various types of incentives are being offered by State Governments to attract trained personnel.

**Shrimati Savitri Nigam:** The hon. Minister has stated that each primary centre looks after about 66,000 people. Unless these centres are provided with vans, they will not be able to cover the whole population. How many centres have been provided with such types of vans or mobile dispensaries?

**Dr. Sushila Nayar:** The scheme of mobile medical vans is a separate scheme which is being worked out. I might mention that in the meantime with the help of UNICEF we are upgrading some of these rural health centres to improve the facilities for diagnosis and referral, linking them up with district health centres. I could not give the actual number of vans at the moment, but if the hon. Member desires, I will collect the information and supply it to her.

#### Salaries of Extra Departmental Employees of P. & T.

\*804. **Shrimati Vimla Devi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the recent dearness allowance increase granted to Central Government employees, has been applied to the Extra Departmental staff in the Posts and Telegraphs Department as well;

(b) if not, reasons therefor?

(c) whether it is a fact that their salary is as low as Rs. 24 per mensem;

(d) whether any representations have been received requesting upward revision of their salary; and

(e) if so, what action Government have taken in the matter?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) No.

(b) Because they are part-time employees of the Department and are not governed by the rules applicable to regular Government employees.

(c) They draw a consolidated allowance which may range from Rs. 20 p.m. to Rs. 72 p.m. depending on the nature of their duties and the quantum of work.

(d) No.

(e) Does not arise.

**Shrimati Vimla Devi:** What will be the actual increase in their salaries after the implementation of the Rajan Committee report, and the number of employees likely to be benefited by the increase?

**Shri Bhagavati:** According to the Rajan Committee recommendations and Government orders thereon, the dearness allowance was merged with the basic allowances and a consolidated allowance has been paid to them since 1st July, 1959.

**Shrimati Vimla Devi:** What is that amount?

**Shri Bhagavati:** The amount of consolidated allowance admissible to the various categories of extra-departmental staff is as follows:

	Minimum	Maximum
	Rs.	Rs.
E.D. Postmasters	25	47
E.D. Sub-Postmasters	52	72
E.D. Stamp Vendor	32	47
E.D. Mail carrier, Delivery Agent, L.B. Peon	24	42
E.D. Chowkidar, Messenger, Boy messenger, Boy peon	20	42

**Shrimati Vimla Devi:** I asked for the number of persons benefited also.

**Mr. Speaker:** Can the hon. Minister give the number?